

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 5th December, 2019

No. HC.VII-167 (Pt.-VI)/2014/7204/A : On recommendation of the Judicial Academy, Assam, Shri Abdul Haque, Sheristadar in the establishment of the District & Sessions Judge, Goalpara, is nominated as **Resource Person for conducting training sessions on 20.12.2019** during the Skill Development Programme, scheduled to be held for the staff of the Subordinate Courts of Assam on 19.12.2019 & 20.12.2019 at the Judicial Academy, Assam at Amingaon.

No. HC.VII-167 (Pt.-VI)/2014/7205/A : On recommendation of the Judicial Academy, Assam, the following staff of the Subordinate Courts in the State of Assam are nominated to attend a two day residential "Skill Development Programme", scheduled to be held on 19.12.2019 & 20.12.2019 at the Judicial Academy, Assam at Amingaon-

SONITPUR			
Sl. No.	Name of the Employee	Designation	Establishments
1.	Sri Sanjib Borah	Supervisory Assistant	District & Sessions Judge
2.	Sri Utpal Kalita	LDA	District & Sessions Judge
3.	Sri Krishna Dev Nath	LDA	Chief Judicial Magistrate

BONGAIGAON			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1.	Sri Padma Kant das	Accounts Asstt.	District & Sessions Judge
2.	Sri Suraj Deka	Accounts Asstt.	Chief Judicial Magistrate
3.	Sri Ashok Barman	UDA	Chief Judicial Magistrate

BARPETA			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1.	Sri Amar Kumar Das	Sheristadar	Addl. District & Sessions Judge
2.	Sri Digambar Talukdar	U.D.Assistant	District & Sessions Judge
3.	Sri Utpal Kalita	U.D.Assistant	Chief Judicial Magistarte

BAKSA			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1.	Sri Bhupendra Nath Deka	Sheristadar / Chief Administrative Officer	District & Sessions Judge
2.	Sri Dularai Brahma	Accountant	District & Sessions Judge
3.	Sri Kushal Kr. Baishya	UDA	Chief Judicial Magistrate

KARIMGANJ			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1.	Sri Gautam Paul	UDA	District & Sessions Judge
2.	Sri Nilanjan Bhattacharjee	Account Asstt.	Chief Judicial Magistrate
3.	Sri Muhibur rahman	UDA	Chief Judicial Magistrate
KAMRUP (M)			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Manoranjan Kalita	UDA	District & Sessions Judge
2	Sri Hem Kumar Nath	UDA/Accounts Assistant	District & Sessions Judge
3	Sri Partha Pratim Sharma	UDA/Accounts Assistant	District & Sessions Judge
4	Sri. Gajen Deka	Head Assistant	Chief Judicial Magistrate

DHUBRI			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Prodip Kr. Mahanta	UDA	District & Sessions Judge
2	Ruhul Amin Ahmed	UDA	Chief Judicial Magistrate
3	Rahi Massom Reza	Account Asstt.	Chief Judicial Magistrate

MORIGAON			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Smti Kabita Devi	Civil Sheristadar	District & Sessions Judge
2	Sri Bhupen Nath	Account Asstt.(LDA)	District & Sessions Judge
3	Sri Gagan Ch. Sarma Bordoloi	UDA	Chief Judicial Magistrate

UDALGURI			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Hemanta Baruah	LDA	District & Sessions Judge
2	Sri Jayanta Borah	Accountant	District & Sessions Judge
3	Sri Bhupen Baruah	UDA	Chief Judicial Magistrate

DIMA HASAO			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Haulungmuan Zasel	U.D.Asstt. (Sheristadar in Charge)	District & Sessions Judge
2	Sri Champak Das	L.D.Asstt.(Accounts Asstt),	District & Sessions Judge
3	Smti Chingnu Guite	U.D.Asstt,(Head Asstt. In Charge)	Chief Judicial Magistrate

DIBRUGARH			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Muksad Rahman	UDA	District & Sessions Judge, Dibrugarh
2	Sri Santanu Gogoi	Accounts Asstt.	District & Sessions Judge, Dibrugarh
3	Sri Niten Chetia	UDA	CJM, Dibrugarh

DHEMAJI			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Kamal Ch. Das	UDA	District & Sessions Judge,
2	Sri Longbiram Senar	L.D.Asstt.	Chief Judicial Magistrate,
3	Sri Hiren Chiring	L.D.Asstt.	Chief Judicial Magistrate,

GOALPARA			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Jogesh Ch. Ray	Sheristadar,	District & Sessions Judge
2	Sri ASM Rofikul Islam	Account Assistant	District & Sessions Judge
3	Smti Minoti Ray	U.D.Assistant	Chief Judicial Magistrate

CACHAR			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Sanjoy Deb	Supervisory Assistant-1(UDA)	District & Sessions Judge
2	Monwar Hussain Laskar	Computer Typist (Accounts Asstt.)	District & Sessions Judge
3	Jayanta Kr. Patoa	U.D. Assistant	Chief Judicial Magistrate

JORHAT			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Bhaben Dutta	Sheristadar	District & Sessions Judge
2	Sri Moni Madhab Bora	Computer Typist	District & Sessions Judge
3	Sri Durlov Das	Head Assistant	Chief Judicial Magistrate

SIVASAGAR			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Ashimur Rohman	UDA	District & Sessions Judge
2	Sri Debajit Dey	Accounts Asstt.	District & Sessions Judge
3	Sri Dimbeswar Changmai	UDA	Chief Judicial Magistrate

LAKHIMPUR			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Gauri Kanta Sarmah Katakai	UDA	District & Sessions Judge
2	Sri Dipankar Konwar	Accounts Assistant	District & Sessions Judge
3	Sri Prabhat Borah	Accounts Assistant	Chief Judicial Magistrate

NAGAON			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Shri Madan Upadhyaya (<i>Participant-cum-Resource Person</i>)	Sheristader	District & Session Judge
2	Parasmoni Mahanta	Accounts Asstt	District & Session Judge
3	Sri Apurba Kumar Sarma	UDA	Chief Judicial Magistrate

KAMRUP, AMINGAON			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Tafiqur Rahman	Chief Administrative Officer	District & Session Judge
2	Amarjyoti Pathak	Accountant	District & Session Judge
3	Uddhab Ch. Das	UDA	Chief Judicial Magistrate

KOKRAJHAR			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Raja Jwngsar Brahma	LDA	District and Sessions Judge
2	Shri Biman Sarkar	Computer Typist	District and Sessions Judge
3	Sri Arup Nag	UDA	Chief Judicial Magistrate

TINSUKIA			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Smti. Jyoti Moyee Borkotoky	UDA	District and Sessions Judge
2	Sri Nelay Ghosh	Accounts Asstt. (Computer Typist)	District and Sessions Judge
3	Sri Palash Gogoi	UDA	Chief Judicial Magistrate

CHIRANG			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Uttam Kumar Das	Sheristadar, i/c	District and Sessions Judge
2	Sri Uttam Kumar Narzary	Accountant	District and Sessions Judge
3.	Sri Ranen Muchahary	Sheristadar	Addl. District and Sessions Judge
4.	Anjali Brahma	UDA	Chief Judicial Magistrate,

NALBARI			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Sukumar Kalita	UDA	District and Sessions Judge
2	Sri Ajit Kumar Deka	LDA (Account Assistant)	District and Sessions Judge
3	Sri Hemanta Deka	UDA	Chief Judicial Magistrate,

DARRANG			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Kandarpa Kumar Nath	Sheristadar of Munsiff	District and Sessions Judge
2	Sri Hari Dev Das	Accounts Assistant	District and Sessions Judge
3	Smti. Maiswari Boro	UDA	Chief Judicial Magistrate,

HAILAKANDI			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Abhimanyu Nunia	U.D. Asstt.	District and Sessions Judge
2	Sri Shivapriya Chakrabarty	L.D. Asstt.	District and Sessions Judge
3	Sri Jogyoti Paul	L.D. Asstt.	Chief Judicial Magistrate

KARBI ANGLONG			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Pankaj Jyoti Sarma	Sheristeder	District & Sessions Judge
2	Sri Gyan Jyoti Hazarika	Accounts Asstt.	District & Sessions Judge
3	Sri Bhumidhar Sing Terang	UDA	Chief Judicial Magistrate
4.	Sri Prasenjit Das	Accounts Asstt.	Chief Judicial Magistrate

GOLAGHAT			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Navajeet Saikia	Sheristadar	District and Sessions Judge
2	Sri Gautam Goswami	Accounts Asstt.	District and Sessions Judge
3	Sri Simanta Hazarika	UDA	Chief Judicial Magistrate

DHUBRI (MACT)			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Ananta Prasad	Chief Administrative Officer	MACT, Dhubri
2	Sri Anubrata Chakravorty	L.D.Asstt	MACT, Dhubri
3	Mrs. Santana Ghosh	L.D.Asstt	MACT, Dhubri
4	Mrs. Anjuma Begum	Copyist	MACT, Dhubri

SONITPUR (MACT)			
Sl. No.	Name of the Employee	Designation	Name of the Establishment
1	Sri Nripendra Nath Das (Participant-cum-Resource Person)	Chief Administrative Officer	MACT , Sonitpur

The nominated participants are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/7206 - 7220/A , dated **05.12.2019**
Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Member MACT, Sonitpur, Tezpur / Dhubri. He / she is requested to inform the nominated participants of his / her establishment accordingly.
7. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat
He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participants of his / her respective District.
8. The Chief Judicial Magistrate,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat
9. The Treasury Officer,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Bongaigaon / Barpeta / Baksa / Karimganj / Dhubri / Morigaon / Udalguri / Dima Hasao / Dibrugarh / Dhemaji / Goalpara / Cachar / Jorhat / Sivasagar / Lakhimpur / Nagaon / Kokrajhar / Tinsukia / Chirang / Nalbari / Darrang / Hailakandi / Karbi Anglong / Golaghat
It is for information that the nominated Court officials will be treated as on duty during the training period and they will be entitled to TA & DA as admissible under the Rules.
10. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. Shri Abdul Haque, Sheristadar, O/o the District & Sessions Judge, Goalpara.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
14. The nominated participant concerned.

The nominated staff (District-wise) are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail (ja@assam.gov.in) on or before 10.12.2019 to enable the Academy to arrange for accommodation. Accommodation will be arranged at "SVD House" (near LGBI Airport), Garal Village, New Airport Road-

Name & Designation	Mobile No (in use)	Date of arrival	Time	Date of departure	Time
		18.12.2019 (evening) OR 19.12.2019 (Morning)		20.12.2019 (Evening) OR 21.12.2019 (Morning) (After breakfast before 10 a.m.)	

The participants, who intend to avail assistance to reach the place of accommodation [i.e. "SVD House" (near LGBI Airport), Garal Village, New Airport Road] are to report to the Judicial Academy, Assam at Amingaon at 4.00 p.m. positively on 18.12.2019. Arrangement has been made by the Judicial Academy, Assam to take the participants to SVD House from the Judicial Academy, Assam, for convenience.

15. C.A. to the Registrar General, Gauhati High Court, Guwahati.
(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

by 5.12.19
Registrar (Judicial)

05.12.19